

Directorate of Co-ordination Police Wireless (Additional Director, Joint Director and Deputy Director) Recruitment Rules, 2007

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Directorate of Co-ordination Police Wireless (Additional Director, Joint Director and Deputy Director) Recruitment Rules, 2007

In exercise of the powers conferred by the proviso to article 309 of the Constitution, and in supersession of the Directorate of Co-ordination (Police Wireless) Recruitment to Group 'A' and Group 'B' Posts Rules, 1966 in so far as they relate to the posts of Deputy Director and Deputy Director (Cipher), except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules relating to recruitment to posts of Additional Director, Joint Director and Deputy Director in the Directorate of Co-ordination (Police Wireless), namely:

- 1. Short title and commencement :-**
- 2. Number of posts, classification and scale of pay :-**
- 3. Method of recruitment, age limit and qualifications :-**
- 4. Disqualification :-**
- 5. Power to relax :-**
- 6. Saving :-**

SCHEDULE 1

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